



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 388]  
No. 388]

नई दिल्ली, बुधवार, सितम्बर 8, 2004/भाद्र 17, 1926  
NEW DELHI, WEDNESDAY, SEPTEMBER 8, 2004/BHADRA 17, 1926

कंपनी कार्य मंत्रालय

शुद्धिपत्र

नई दिल्ली, 8 सितम्बर, 2004

सा. का. नि. 575(अ).—भारत सरकार के तत्कालीन वित्त मंत्रालय, कंपनी कार्य विभाग की अधिसूचना सं. सा.का.नि. 91(अ) तारीख \*\*\*\*\* का हिन्दी पाठ सही है। शुद्धिपत्र की आवश्यकता नहीं।

[फा. सं. 5/10/03-सी.एल. V]

जितेश खोसला, संयुक्त सचिव

MINISTRY OF COMPANY AFFAIRS

CORRIGENDUM

New Delhi, the 8th September, 2004

G. S. R. 575(E).—In the notification of the Government of India in the erstwhile Ministry of Finance, Department of Company Affairs, number G.S.R. 91(E) dated the 3rd January, 2004, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 3rd February, 2004, at page 3, in line 19, *for* "January" *read* "February".

[F. No. 5/10/2003-CL.V]

JITESH KHOSLA, Jt. Secy.